

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC. VII-37/2013/9722/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sanjeev Kumar Sharma,  
Special Judge, CBI & NIA,  
Assam, Guwahati.

Dated Guwahati the <sup>th</sup> 25 September, 2023.

Sub: **Casual leave.**

Ref:- No. SPL/CBI/01-2023/499 dtd. 20.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 27.09.2023 with station leave permission for the day, alongwith permission to use your official vehicle, at own cost.** The Special Judge, CBI, Addl. CBI Court No. 1, Assam, Guwahati, in his absence the Special Judge, CBI, Addl. CBI Court No. 2, Assam, Guwahati and in his absence the Special Judge, CBI, Addl. CBI Court No. 3, Assam, Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-37/2013/9723-9724-9725-9726/ A dated**, 25-09-23

Copy to:

1. The Special Judge, CBI, Addl. CBI Court No. 1, Assam, Guwahati.
2. The Special Judge, CBI, Addl. CBI Court No. 2, Assam, Guwahati.
3. The Special Judge, CBI, Addl. CBI Court No. 3, Assam, Guwahati.
4. ✓ The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

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